

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3069
(To be answered on the 11th July 2019)

TRANSPORTATION OF MORTAL REMAINS

3069. SHRI KUMBAKUDI SUDHAKARAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has issued any guidelines for transporting mortal remains of Indians from foreign countries and if so, the details thereof;
- (b) whether the Government has agreed to transport bodies at a flat rate against the practice of levying charges on the basis of the weight of the body including the coffin and if so, the details thereof;
- (c) whether the Government has agreed to transport bodies of children less than the age of 12 years at a price half of the flat rate and if so, the details thereof; and
- (d) whether the Government is willing to transport mortal remains from the middle east for free and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पंक्ति)

(Shri Hardeep Singh Puri)

(a) to (c) : No, Sir. However, Air India has issued two circulars dated 02.01.2019 with guidelines on the subject of carriage of Mortal Remains from Gulf/UAE, which include the following:

- i. For carriage of mortal remains from Gulf/UAE to India, a fixed sum to be levied, on any direct Air India flight including Air India Express
- ii. In case of mortal remains of children(below 12 years of age), 50 percent discount on the flat charges

(d): Air India carries human remains free of cost from Gulf countries to India on receipt of request from the concerned Indian Embassy.
